

FORM B

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Date: 21.10.2022

TO

MR. RAKESH KUMAR RELAN
RESOLUTION PROFESSIONAL,
2501-A, TRANSCON TRIUMPH,
OFF LINK ROAD, ANDHERI WEST, MUMBAI – 400053
REGN. NO. IBBI/IPA-001/IP-P02009/2020-2021/13119

FROM

CASABELLA TRADING PRIVATE LIMITED
UNIT NO. -202, H WING, TAX CENTER PREMISES,
CHL LTD., SAKI VIHAR ROAD, ANDHERI (W),
MUMBAI – 400072

SUBJECT: SUBMISSION OF PROOF OF CLAIM.

Madam/Sir,

Casabella Trading Private Limited hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of Sachika Trading Pvt. Ltd. The details for the same are set out below:

PARTICULARS	
1.	Name Of Operational Creditor Casabella Trading Pvt. Ltd.
2.	Identification Number Of Operational Creditor U74999MH2015PTC267824 (If An Incorporated Body Provide Identification Number And Proof Of Incorporation. If A Partnership Or Individual Provide Identification Records* Of All The Partners Or The Individual)
3.	Address And Email Address Of Operational Creditor For Correspondence Unit Email: casabellatrading@gmail.com

PARTICULARS		
4.	Total amount of claim (Including any interest as at the insolvency commencement date)	Rs. 7,94,00,127/- (Rs. Seven Crores Ninety Four Lacs One Hundred Twenty Seven only)
5.	Details of documents by reference to which the debt can be substantiated.	INVOICES, DELIVERY CHALLANS AND LEDGER STATEMENT (ANNEXURE -1, ANNEXURE-2 AND ANNEXURE-3)
6.	Details of any dispute as well as the record of pendency or order of suit or arbitration proceedings	N.A
7.	Details of how and when debt incurred	<p>THE OPERATIONAL CREDITOR HAD IN PURSUANCE TO THE PURCHASE ORDER NO. PO-ST-17-18-005 DATED 02.04.2017 FOR AN AMOUNT OF Rs. 7,95,05,798/- HAD SUPPLIED MATERIALS FOR AN AMOUNT OF Rs. 8,07,28,576/-. OUT OF WHICH AN AMOUNT OF Rs. 1,79,66,339/- WAS RECEIVED AND CREDIT NOTE OF Rs. 2,24,47,176/-</p> <p>THE ABOVE TRANSACTIONS RESULTED INTO A NET OUTSTANDING OF Rs. 4,58,09,548/- WHICH IS THE PRINCIPAL OUTSTANDING AMOUNT OF Rs. 4,58,09,548/-.</p> <p>FURTHER AN INTEREST OF Rs. 3,35,90,579/- HAS BEEN CHARGED ON THE OUTSTANDING BALANCE AT THE RATE OF 18% PER ANNUM WHICH RESULTED IN TOTAL OUTSTANDING OF Rs. 7,94,00,127/-</p>
8.	Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim	NIL
9.	<p>DETAILS OF:</p> <p>a. any security held, the value of security and its date, or</p> <p>b. any retention of title arrangement in respect of goods or properties to which the claim refers</p>	NIL

PARTICULARS		
10.	Details of the bank account to which the amount of the claim or any part thereof can be transferred pursuant to a resolution plan	BANK: KARNATAKA BANK A/C No. 5202000100110101 NAME: CASABELLA TRADING PVT. LTD. BRANCH – MULUND, MUMBAI
11.	List of documents attached to this proof of claim in order to prove the existence and non-payment of claim due to the operational creditor	COPY OF INVOICE- <u>ANNEXURE-1</u> COPY OF DELIVERY CHALLANS – <u>ANNEXURE-2</u> COPY OF LEDGER STATEMENT – <u>ANNEXURE-3</u> PURCHASE ORDER – <u>ANNEXURE-4</u> INTEREST CALCULATION – <u>ANNEXURE-5</u> COPY OF BALANCE CONFIRMATION – <u>ANNEXURE-6</u>
Signature of operational creditor or person authorised to act on his behalf [Please enclose the authority if this is being submitted on behalf of an operational creditor]		
Name in BLOCK LETTERS	MR. MEENA RAJKUMAR AGARWAL	
Position with or in relation to creditor	AUTHORIZED PERSON	
Address of person signing	FLAT NO. 5, AMARDEEP, NAVGHAR ROAD, 1 ST LANE, MULUND (EAST), MUMBAI-81	

*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India

M Agarwal

DECLARATION

I, Meena Rajkumar Agarwal, being authorized person of Casabella Trading Pvt. Ltd., with my address at Flat No. 5, Amardeep Navghar Road, 1st Lane, Mulund (East), Mumbai - 400081, do hereby declare and state as follows :- Sachika Trading Pvt. Ltd. the corporate debtor was, at the insolvency commencement date, being 3rd day of October, 2022, actually indebted to me in the sum of Rs. 7,94,00,127/- (Rs. Seven Crores Ninety Four Lacs One Hundred Twenty Seven Only)

In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:

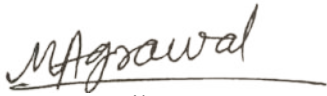
1. Invoice
2. Delivery Challan
3. Ledger statement
4. Purchase Order
5. Balance confirmation
6. Interest Calculation sheet

The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.

In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever.

Date: 22.10.2022

Place: Mumbai



Meena Rajkumar Agarwal
(Authorized Person)
Casabella Trading Pvt. Ltd.

VERIFICATION

I, Meena Rajkumar Agarwal, authorized person of Casabella Trading Pvt. Ltd. the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Mumbai on this 22nd day of October, 2022



Meena Rajkumar Agarwal
(Authorized Person)
Casabella Trading Pvt. Ltd.



भारतीय विशिष्ट ओळख प्राधिकरण

भारत सरकार
Unique Identification Authority of India
Government of India

नोंदविण्याचा क्रमांक / Enrollment No 1067/18007/00255

To,
मीना राजकुमार अग्रवाल
Meena Rajkumar Agrawal
Flat No.5, Amardeep,
Navghar Road, 1 st Lane,
Mumbai
Mulund East Mumbai Mumbai
Maharashtra 400081

Ref: 353 / 02H / 641094 / 642239 / P



SH109353820FT



M. Agrawal

आपला आधार क्रमांक / Your Aadhaar No. :

9478 6038 6001

आधार - सामान्य माणसाचा अधिकार



भारत सरकार
Government of India

मीना राजकुमार अग्रवाल
Meena Rajkumar Agrawal
जन्म वर्ष / Year of Birth : 1970
स्त्री / Female



9478 6038 6001

आधार - सामान्य माणसाचा अधिकार

M. Agrawal

THE UNION OF INDIA
MAHARASHTRA STATE MOTOR DRIVING LICENCE



DL No : MH03 20190032662 DOI : 27-11-2019
Valid Till : 26-11-2029 (NT)

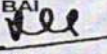
FORM 7
RULE 16 (2)



27-11-2019
AUTHORISATION TO DRIVE FOLLOWING CLASS
OF VEHICLES THROUGHOUT INDIA
COV DOI
MCWOG 27-11-2019



DOB : 01-07-1970 BG :

Name : MEENA AGRAWAL
Father of : RAJKUMAR AGRAWAL
Address : FLAT NO-5 AMAR DEEP
GHAR ROAD 1ST LANE
AND EAST MUMBAI
400081
Signature & ID Of 
Issuing Authority : MH03



Signature/Thumb
Impression of Holder

< M. Agrawal



M. Agrawal

M. Agrawal

Annexure - 6

(Original)

TAX INVOICE

Mob.
Tel

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Casabella Trading Private Limited

2ND FLOOR H WING,, UNIT NO 202, TAX CENTER
PREMISES COO-OP-SOC., SAKI VIHAR ROAD, ANDHERI, Mumbai-72

CIN No. : U74999MH2015PTC267824

Email :

M/s. Sachika Trading Pvt Ltd
E-203, Kailash Industrial Complex
Veer Savarkar Marg, Park Site
Vikhroli West
Mumbai-400079

Invoice No. : CTPL /2017-18/63 Date : 20-Apr-2017
Challan No. : 63 Date : 20-Apr-2017
Order No. : Date :
Transporter : Transport
Destination : BHD

Sr. No.	PARTICULAR	QTY	RATE Rs.	AMOUNT Rs.
1	100% LINEN (L)	3,214.20 Mtrs	280.30/Mtrs	9,00,940.00
2	MIX SHIRTING (L)	20,169.00 Mtrs	95.10/Mtrs	19,18,072.00
TOTAL				28,19,012.00
Payment Terms :				G. TOTAL ₹ 28,19,012.00

Rupees : Twenty Eight Lakh Nineteen Thousand Twelve Only.

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

For Casabella Trading Private Limited


Authorized Signatory

SUBJECT TO MUMBAI JURISDICTION

This is a Computer Generated Invoice

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(Original)

TAX INVOICE

Mob
Tel

Casabella Trading Private Limited

2ND FLOOR H WING,, UNIT NO 202, TAX CENTER
PREMISES COO-OP-SOC., SAKI VIHAR ROAD, ANDHERI, Mumbai-72

CIN No. : U74999MH2015PTC267824
Email :

M/s. Sachika Trading Pvt Ltd
E-203, Kailash Industrial Complex
Veer Savarkar Marg, Park Site
Vikhroli West
Mumbai-400079

Invoice No. : CTPL /2017-18/64 Date : 20-Apr-2017
Challan No. : 64 Date : 20-Apr-2017
Order No. : Date :
Transporter : Transport
Destination : BHD

Sr. No.	PARTICULAR	QTY	RATE Rs.	AMOUNT Rs.
1	POPLINE PRINTED	10,769.30 Mtrs	130.10/Mtrs	14,01,086.00
2	MILL MADE Y/D	15,845.90 Mtrs	140.10/Mtrs	22,20,011.00
TOTAL				36,21,097.00
G. TOTAL				₹ 36,21,097.00

Payment Terms :

Rupees : Thirty Six Lakh Twenty One Thousand Ninety Seven Only.

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

For Casabella Trading Private Limited



Rajkumar
Authorised Signatory

SUBJECT TO MUMBAI JURISDICTION

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(Original)

TAX INVOICE

Mob
Tel.**Casabella Trading Private Limited**2ND FLOOR H WING,, UNIT NO 202, TAX CENTER
PREMISES COO-OP-SOC,, SAKI VIHAR ROAD, ANDHERI, Mumbai-72

CIN No. : U74999MH2015PTC267824

Email :

M/s. Sachika Trading Pvt Ltd
E-203, Kailash Industrial Complex
Veer Savarkar Marg, Park Site
Vikhroli West
Mumbai-400079Invoice No. : CTPL /2017-18/67 Date : 21-Apr-2017
Challan No. : 067 Date : 21-Apr-2017
Order No. : Date :
Transporter : Transport
Destination : BHD

Sr. No.	PARTICULAR	QTY	RATE Rs.	AMOUNT Rs.
1	MIX SHIRTING (EX)	22,514.50 Mtrs	105.10/Mtrs	23,66,274.00
2	MILL MADE Y/D	7,854.00 Mtrs	140.10/Mtrs	11,00,345.00
TOTAL				34,66,619.00
Payment Terms :				G. TOTAL ₹ 34,66,619.00

Rupees : Thirty Four Lakh Sixty Six Thousand Six Hundred Nineteen Only.

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

For Casabella Trading Private Limited



SUBJECT TO MUMBAI JURISDICTION

This is a Computer Generated Invoice

(Original)
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TAX INVOICE

MOB
Tel

Casabella Trading Private Limited

2ND FLOOR H WING, UNIT NO 202, TAX CENTER
PREMISES COO-OP-SOC., SAKI VIHAR ROAD, ANDHERI, Mumbai-72
CIN No. U74999MH2015PTC267824
Email

M/s. Sachika Trading Pvt Ltd
E-203, Kalash Industrial Complex
Veer Savarkar Marg, Park Site
Vikhroli West
Mumbai-400079

Invoice No. CTPL /2017-18/69 Date 22-Apr-2017
Challan No. 069 Date 22-Apr-2017
Order No. Date
Transporter Transport
Destination BHD

Sr. No.	PARTICULAR	QTY	RATE Rs.	AMOUNT Rs.
1	MILL MADE Y/D	7,982.90 Mtrs	140.10/Mtrs	11,18,404.00
2	MIX SHIRTING (EX)	22,514.90 Mtrs	105.10/Mtrs	23,66,316.00

TOTAL 34,84,720.00

Payment Terms :

G. TOTAL ₹ 34,84,720.00

Rupees : Thirty Four Lakh Eighty Four Thousand Seven Hundred Twenty Only

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

For Casabella Trading Private Limited


Ray Kumar
Authorized Signatory

SUBJECT TO MUMBAI JURISDICTION

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Dated 23-Apr-2017

(Original)

TAX INVOICE

Mob.
Tel.

Casabella Trading Private Limited

2ND FLOOR H WING., UNIT NO 202, TAX CENTER
PREMISES COO-OP-SOC., SAKI VIHAR ROAD, ANDHERI, Mumbai-72
CIN No. : U74999MH2015PTC267824
Email :

M/s. Sachika Trading Pvt Ltd
E-203, Kailash Industrial Complex
Veer Savarkar Marg. Park Site
Vikhroli West
Mumbai-400079

Invoice No. : CTPL /2017-18/70 Date : 23-Apr-2017
Challan No. : 070 Date : 23-Apr-2017
Order No. : Date :
Transporter : Transport
Destination : BHD

Sr. No.	PARTICULAR	QTY	RATE Rs.	AMOUNT Rs.
1	FLANNEL Y/D	7,845.00 Mtrs	80.10/Mtrs	6,28,385.00
			TOTAL	6,28,385.00
Payment Terms :			G. TOTAL	₹ 6,28,385.00

Rupees : Six Lakh Twenty Eight Thousand Three Hundred Eighty Five Only.

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

For Casabella Trading Private Limited


Rajkumar
Authorized Signatory

SUBJECT TO MUMBAI JURISDICTION

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TAX INVOICE

Mob.
Tel.

Casabella Trading Private Limited

2ND FLOOR H WING., UNIT NO 202, TAX CENTER
PREMISES COO-OP-SOC., SAKI VIHAR ROAD, ANDHERI, Mumbai-72

CIN No. : U74999MH2015PTC267824

Email :

M/s. Sachika Trading Pvt Ltd
E-203, Kailash Industrial Complex
Veer Savarkar Marg, Park Site
Vikhroli West
Mumbai-400079

Invoice No. : CTPL /2017-18/71 Date : 23-Apr-2017
Challan No. : 071 Date : 23-Apr-2017
Order No. : Date :
Transporter : Transport
Destination : BHD

Sr. No.	PARTICULAR	QTY	RATE Rs.	AMOUNT Rs.
1	COTTON Y/D STRIPES	17,196.50 Mtrs	150.20/Mtrs	25,82,914.00
TOTAL				25,82,914.00
G. TOTAL				₹ 25,82,914.00

Payment Terms :

Rupees : Twenty Five Lakh Eighty Two Thousand Nine Hundred Fourteen Only.

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

For Casabella Trading Private Limited


Raj Kumar
Authorised Signatory

SUBJECT TO MUMBAI JURISDICTION

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TAX INVOICE

Mob
Tel.

Casabella Trading Private Limited

2ND FLOOR H WING., UNIT NO 202, TAX CENTER
PREMISES COO-OP-SOC., SAKI VIHAR ROAD, ANDHERI, Mumbai-72
CIN No. : U74999MH2015PTC267824
Email :

M/s. Sachika Trading Pvt Ltd
E-203, Kailash Industrial Complex
Veer Savarkar Marg, Park Site
Vikhroli West
Mumbai-400079

Invoice No. : CTPL /2017-18/72 Date : 24-Apr-2017
Challan No. : 072 Date : 24-Apr-2017
Order No. : Date :
Transporter : Transport
Destination : BHD



Sr. No.	PARTICULAR	QTY	RATE Rs.	AMOUNT Rs.
1	FLANNEL Y/D	9,742.10 Mtrs	80.10/Mtrs	7,80,342.00
2	COTTON Y/D CHECKS (M)	12,770.50 Mtrs	115.10/Mtrs	14,69,885.00
TOTAL				22,50,227.00
G. TOTAL				₹ 22,50,227.00

Payment Terms :

Rupees : Twenty Two Lakh Fifty Thousand Two Hundred Twenty Seven Only.

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

For Casabella Trading Private Limited


 Authorised Signatory


SUBJECT TO MUMBAI JURISDICTION
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TAX INVOICE

Mob
Tel.

Casabella Trading Private Limited

2ND FLOOR H WING., UNIT NO 202, TAX CENTER
PREMISES COO-OP-SOC., SAKI VIHAR ROAD, ANDHERI, Mumbai-72

CIN No. : U74999MH2015PTC267824

Email :

M/s. Sachika Trading Pvt Ltd
E-203, Kailash Industrial Complex
Veer Savarkar Marg, Park Site
Vikhroli West
Mumbai-400079

Invoice No. : CTPL /2017-18/74 Date : 25-Apr-2017
Challan No. : 074 Date : 25-Apr-2017
Order No. : Date :
Transporter : Transport
Destination : BHD

Sr. No.	PARTICULAR	QTY	RATE Rs.	AMOUNT Rs.
1	MILL MADE Y/D	10,846.70 Mtrs	140.10/Mtrs	15,19,623.00
2	COTTON PRINTED	16,341.70 Mtrs	145.10/Mtrs	23,71,181.00
TOTAL				38,90,804.00
G. TOTAL				₹ 38,90,804.00

Payment Terms :

Rupees : Thirty Eight Lakh Ninety Thousand Eight Hundred Four Only.

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

For Casabella Trading Private Limited


Authorized Signatory

SUBJECT TO MUMBAI JURISDICTION

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TAX INVOICE

Mob
Tel.

Casabella Trading Private Limited

2ND FLOOR H WING,, UNIT NO 202, TAX CENTER
PREMISES COO-OP-SOC., SAKI VIHAR ROAD, ANDHERI, Mumbai-72
CIN No. : U74999MH2015PTC267824
Email :

M/s. Sachika Trading Pvt Ltd
E-203, Kailash Industrial Complex
Veer Savarkar Marg, Park Site
Vikhroli West
Mumbai-400079

Invoice No. : CTPL /2017-18/77 Date : 28-Apr-2017
Challan No. : 077 Date : 28-Apr-2017
Order No. : Date :
Transporter : Transport
Destination : BHD

Sr. No.	PARTICULAR	QTY	RATE Rs.	AMOUNT Rs.
1	MILL MADE Y/D	10,221.15 Mtrs	140.10/Mtrs	14,31,983.00
2	COTTON PRINTED	15,846.70 Mtrs	145.10/Mtrs	22,99,356.00
TOTAL				37,31,339.00
Payment Terms :				G. TOTAL ₹ 37,31,339.00

Rupees : Thirty Seven Lakh Thirty One Thousand Three Hundred Thirty Nine Only.

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

For Casabella Trading Private Limited

Authorized Signatory

SUBJECT TO MUMBAI JURISDICTION
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TAX INVOICE

Mob.
Tel.

Casabella Trading Private Limited

2ND FLOOR H WING,, UNIT NO 202, TAX CENTER
PREMISES COO-OP-SOC,, SAKI VIHAR ROAD, ANDHERI, Mumbai-72
CIN No. : U74999MH2015PTC287824
Email :

M/s. Sachika Trading Pvt Ltd E-203, Kailash Industrial Complex Veer Savarkar Marg, Park Site Vikhroli West Mumbai-400079	Invoice No. : CTPL /2017-18/84	Date : 5-May-2017
	Challan No. : 084	Date : 5-May-2017
	Order No. :	Date :
	Transporter : Transport	
	Destination : BHD	

Sr. No.	PARTICULAR	QTY	RATE Rs.	AMOUNT Rs.
1	MILL MADE Y/D	10,221.15 Mtrs	140.10/Mtrs	14,31,983.00
2	EXPORTS Y/D (L)	10,185.10 Mtrs	140.10/Mtrs	14,26,933.00
			TOTAL	28,58,916.00
Payment Terms :			G. TOTAL	₹ 28,58,916.00

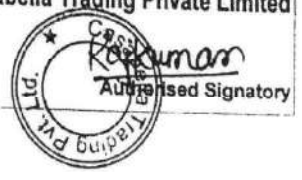
Rupees : Twenty Eight Lakh Fifty Eight Thousand Nine Hundred Sixteen Only.

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

For Casabella Trading Private Limited

(Signature)
Authorised Signatory

SUBJECT TO MUMBAI JURISDICTION
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TAX INVOICE

Mob.
Tel.

Casabella Trading Private Limited

2ND FLOOR H WING,, UNIT NO 202, TAX CENTER
PREMISES COO-OP-SOC,, SAKI VIHAR ROAD, ANDHERI, Mumbai-72

CIN No. : U74999MH2015PTC267824

Email :

M/s. Sachika Trading Pvt Ltd E-203, Kailash Industrial Complex Veer Savarkar Marg, Park Site Vikhroli West Mumbai-400079	Invoice No. : CTPL /2017-18/87	Date : 9-May-2017
	Challan No. : 087	Date : 9-May-2017
	Order No. :	Date :
	Transporter : Transport	
	Destination : BHD	

Sr. No.	PARTICULAR	QTY	RATE Rs.	AMOUNT Rs.
1	MILL MADE Y/D	14,335.30 Mtrs	140.10/Mtrs	20,08,376.00
2	EXPORTS Y/D (M)	4,693.30 Mtrs	90.10/Mtrs	4,22,866.00
3	EXPORTS Y/D (L)	9,346.50 Mtrs	140.10/Mtrs	13,09,445.00
			TOTAL	37,40,687.00
Payment Terms :			G. TOTAL	₹ 37,40,687.00

Rupees : Thirty Seven Lakh Forty Thousand Six Hundred Eighty Seven Only.

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

For Casabella Trading Private Limited



Kumar
Authorised Signatory

SUBJECT TO MUMBAI JURISDICTION

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TAX INVOICE

Mob.
Tel.

Casabella Trading Private Limited

2ND FLOOR H WING., UNIT NO 202, TAX CENTER
PREMISES COO-OP-SOC., SAKI VIHAR ROAD, ANDHERI, Mumbai-72
CIN No. : U74999MH2015PTC267824
Email :

M/s. Sachika Trading Pvt Ltd E-203, Kailash Industrial Complex Veer Savarkar Marg, Park Site Vikhroli West Mumbai-400079	Invoice No. : <u>CTPL /2017-18/91</u> Date : <u>15-May-2017</u>
	Challan No. : <u>091</u> Date : <u>15-May-2017</u>
	Order No. : _____ Date : _____
	Transporter : <u>Transport</u>
	Destination : <u>BHD</u>

Sr. No.	PARTICULAR	QTY	RATE Rs.	AMOUNT Rs.
1	CAMBRICS PRINTED (M)	10,879.90 Mtrs	140.10/Mtrs	15,24,274.00
2	EXPORTS Y/D (L)	10,254.00 Mtrs	140.10/Mtrs	14,36,585.00
TOTAL				29,60,859.00
Payment Terms :				G. TOTAL ₹ 29,60,859.00

Rupees : Twenty Nine Lakh Sixty Thousand Eight Hundred Fifty Nine Only.
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

For **Casabella Trading Private Limited**

Rajkumar
 Authorised Signatory

SUBJECT TO MUMBAI JURISDICTION
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(Original)

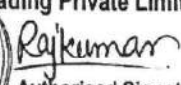
TAX INVOICE

Mob.
Tel.**Casabella Trading Private Limited**2ND FLOOR H WING,, UNIT NO 202, TAX CENTER
PREMISES COO-OP-SOC,, SAKI VIHAR ROAD, ANDHERI, Mumbai-72

CIN No. : U74999MH2015PTC267824

Email :

M/s. Sachika Trading Pvt Ltd E-203, Kailash Industrial Complex Veer Savarkar Marg, Park Site Vikhroli West Mumbai-400079	Invoice No. : CTPL /2017-18/97	Date : 20-May-2017
	Challan No. : 097	Date : 20-May-2017
	Order No. :	Date :
	Transporter : Transport	
	Destination : BHD	

Sr. No.	PARTICULAR	QTY	RATE Rs.	AMOUNT Rs.
1	EXPORTS Y/D (M)	19,748.00 Mtrs	90.10/Mtrs	17,79,295.00
			TOTAL	17,79,295.00
Payment Terms :			G. TOTAL	₹ 17,79,295.00
Rupees : Seventeen Lakh Seventy Nine Thousand Two Hundred Ninety Five Only.				
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.			For Casabella Trading Private Limited  Authorised Signatory	

SUBJECT TO MUMBAI JURISDICTION

This is a Computer Generated Invoice

52

(Original)

TAX INVOICE

Mob.
Tel.**Casabella Trading Private Limited**2ND FLOOR H WING,, UNIT NO 202, TAX CENTER
PREMISES COO-OP-SOC,, SAKI VIHAR ROAD, ANDHERI, Mumbai-72

CIN No. : U74999MH2015PTC267824

Email :

M/s. Sachika Trading Pvt Ltd E-203, Kailash Industrial Complex Veer Savarkar Marg, Park Site Vikhroli West Mumbai-400079	Invoice No. : <u>CTPL/2017-18/98</u> Date : <u>22-May-2017</u>
	Challan No. : <u>098</u> Date : <u>22-May-2017</u>
	Order No. : _____ Date : _____
	Transporter : <u>Transport</u>
	Destination : <u>BHD</u>

Sr. No.	PARTICULAR	QTY	RATE Rs.	AMOUNT Rs.
1	MIX SHIRTING (L)	27,954.40 Mtrs	95.10/Mtrs	26,58,463.00
2	COTTON PRINTED	5,478.00 Mtrs	145.10/Mtrs	7,94,858.00
TOTAL				34,53,321.00
Payment Terms :				G. TOTAL ₹ 34,53,321.00

Rupees : Thirty Four Lakh Fifty Three Thousand Three Hundred Twenty One Only.

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

For Casabella Trading Private Limited



Rajkumar
 Authorised Signatory

SUBJECT TO MUMBAI JURISDICTION

This is a Computer Generated Invoice

f

53
(Original)

TAX INVOICE

Mob.
Tel.

Casabella Trading Private Limited

2ND FLOOR H WING,, UNIT NO 202, TAX CENTER
PREMISES COO-OP-SOC,, SAKI VIHAR ROAD, ANDHERI, Mumbai-72
CIN No. : U74999MH2015PTC267624
Email :

M/s. Sachika Trading Pvt Ltd E-203, Kailash Industrial Complex Veer Savarkar Marg, Park Site Vikhroli West Mumbai-400079	Invoice No. : <u>CTPL /2017-18/102</u> Date : <u>26-May-2017</u>
	Challan No. : <u>102</u> Date : <u>26-May-2017</u>
	Order No. : _____ Date : _____
	Transporter : <u>Transport</u>
	Destination : <u>BHD</u>

Sr. No.	PARTICULAR	QTY	RATE Rs.	AMOUNT Rs.
1	CAMBRICS PRINTED (S)	17,468.33 Mtrs	90.10/Mtrs	15,73,897.00
2	COTTON PRINTED	10,148.10 Mtrs	145.10/Mtrs	14,72,489.00
TOTAL				30,46,386.00
Payment Terms :				G. TOTAL ₹ 30,46,386.00

Rupees : Thirty Lakh Forty Six Thousand Three Hundred Eighty Six Only.

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

For Casabella Trading Private Limited

Rakuman
Authorized Signatory



SUBJECT TO MUMBAI JURISDICTION
This is a Computer Generated Invoice

J.

54
(Original)

TAX INVOICE

Mob.
Tel.

Casabella Trading Private Limited

2ND FLOOR H WING,, UNIT NO 202, TAX CENTER
PREMISES COO-OP-SOC,, SAKI VIHAR ROAD, ANDHERI, Mumbai-72

CIN No. : U74999MH2015PTC267824

Email :

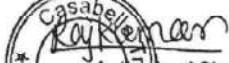
M/s. Sachika Trading Pvt Ltd E-203, Kailash Industrial Complex Veer Savarkar Marg, Park Site Vikhroli West Mumbai-400079	Invoice No. : CTPL /2017-18/107	Date : 29-May-2017
	Challan No. : 107	Date : 29-May-2017
	Order No. : _____	Date : _____
	Transporter : Transport	
	Destination : BHD	

Sr. No.	PARTICULAR	QTY	RATE Rs.	AMOUNT Rs.
1	FLANNEL Y/D	33,929.40 Mtrs	80.10/Mtrs	27,17,745.00
			TOTAL	27,17,745.00
Payment Terms :			G. TOTAL	₹ 27,17,745.00

Rupees : Twenty Seven Lakh Seventeen Thousand Seven Hundred Forty Five Only.

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

For Casabella Trading Private Limited


Authorized Signatory

SUBJECT TO MUMBAI JURISDICTION

This is a Computer Generated Invoice

1

Annexure - B

5

(Original)

Dated 20-Apr-2017

Delivery Note No. CTPL /2017-18/63

Casabella Trading Private Limited
2ND FLOOR H WING,
UNIT NO 202, TAX CENTER PREMISES COO-OP-SOC,
SAKI VIHAR ROAD, ANDHERI
Mumbai-72
CIN: U74999MH2015PTC267824

DELIVERY NOTE

Party : Sachika Trading Pvt Ltd
E-203, Kailash Industrial Complex
Veer Savarkar Marg, Park Site
Vikhroli West
Mumbai-400079

Despatch Document No.

Through : Transport, To : BHD

Sl No	Description of Goods	Quantity
1	100% LINEN (L)	3,214.20 Mtrs
2	MIX SHIRTING (L)	20,169.00 Mtrs
Total		23,383.20 Mtrs

E. & O.E



Recd. in Good Condition

for Casabella Trading Private Limited



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6

Delivery Note No. CTPL /2017-18/64

(Original)

Dated 20-Apr-2017

Casabella Trading Private Limited
2ND FLOOR H WING,
UNIT NO 202, TAX CENTER PREMISES COO-OP-SOC,
SAKI VIHAR ROAD, ANDHERI
Mumbai-72
CIN: U74999MH2015PTC267824

DELIVERY NOTE

Party : **Sachika Trading Pvt Ltd**
E-203, Kailash Industrial Complex
Veer Savarkar Marg, Park Site
Vikhroli West
Mumbai-400079

Despatch Document No.

Through : Transport, To : BHD

SI No	Description of Goods	Quantity
1	POPLINE PRINTED	10,769.30 Mtrs
2	MILL MADE Y/D	15,845.90 Mtrs
		Total 26,615.20 Mtrs

E. & O.E



Nasir

Recd. in Good Condition

for Casabella Trading Private Limited



h

7

Delivery Note No. CTPL /2017-18/67

(Original)

Dated 21-Apr-2017

Casabella Trading Private Limited
2ND FLOOR H WING,
UNIT NO 202, TAX CENTER PREMISES COO-OP-SOC,
SAKI VIHAR ROAD, ANDHERI
Mumbai-72
CIN: U74999MH2015PTC267824

DELIVERY NOTE

Party : Sachika Trading Pvt Ltd
E-203, Kailash Industrial Complex
Veer Savarkar Marg, Park Site
Vikhroli West
Mumbai-400079

Despatch Document No.

Through : Transport, To : BHD

SI No	Description of Goods	Quantity
1	MIX SHIRTING (EX)	22,514.50 Mtrs
2	MILL MADE Y/D	7,854.00 Mtrs



Total 30,368.50 Mtrs
E. & O.E

Recd. in Good Condition

for Casabella Trading Private Limited



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(Original)

Dated 22-Apr-2017

8

Delivery Note No. CTPL /2017-18/69

(Original)

Dated 22-Apr-2017

Casabella Trading Private Limited
2ND FLOOR H WING,
UNIT NO 202, TAX CENTER PREMISES COO-OP-SOC,
SAKI VIHAR ROAD, ANDHERI
Mumbai-72
CIN: U74999MH2015PTC267824

DELIVERY NOTE

Party : **Sachika Trading Pvt Ltd**
E-203, Kailash Industrial Complex
Veer Savarkar Marg, Park Site
Vikhroli West
Mumbai-400079

Despatch Document No.

Through : Transport, To : BHD

Sl No.	Description of Goods	Quantity
1	MILL MADE Y/D	7,982.90 Mtrs
2	MIX SHIRTING (EX)	22,514.90 Mtrs

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Total 30,497.80 Mtrs
E & O E

Recd. in Good Condition

for Casabella Trading Private Limited


Raikumar
Authorised Signatory

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9

Delivery Note No. CTPL /2017-18/70

(Original)

Dated 23-Apr-2017

Casabella Trading Private Limited
2ND FLOOR H WING,
UNIT NO 202, TAX CENTER PREMISES COO-OP-SOC,
SAKI VIHAR ROAD, ANDHERI
Mumbai-72
CIN: U74999MH2015PTC267824

DELIVERY NOTE

Party : **Sachika Trading Pvt Ltd**
E-203, Kailash Industrial Complex
Veer Savarkar Marg, Park Site
Vikhroli West
Mumbai-400079

Despatch Document No.		
Through : Transport, To : BHD		
SI No	Description of Goods	Quantity
1	FLANNEL Y/D	7,845.00 Mtrs
		Total 7,845.00 Mtrs



Total 7,845.00 Mtrs
E. & O.E

Recd. in Good Condition

for Casabella Trading Private Limited



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Delivery Note No. CTPL /2017-18/71

(Original)

Dated 23-Apr-2017

Casabella Trading Private Limited
2ND FLOOR H WING,
UNIT NO 202, TAX CENTER PREMISES COO-OP-SOC,
SAKI VIHAR ROAD, ANDHERI
Mumbai-72
CIN: U74999MH2015PTC267824

DELIVERY NOTE

Party : **Sachika Trading Pvt Ltd**
E-203, Kailash Industrial Complex
Veer Savarkar Marg, Park Site
Vikhroli West
Mumbai-400079

Despatch Document No.

Through : Transport, To : BHD

SI No.	Description of Goods	Quantity
1	COTTON Y/D STRIPES	17,196.50 Mtrs

Nasir


Total 17,196.50 Mtrs
E. & O.E

Recd. in Good Condition

for Casabella Trading Private Limited


Authorized Signatory


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(Original)

Dated 24-Apr-2017

Delivery Note No. CTPL /2017-18/72

Casabella Trading Private Limited
2ND FLOOR H WING,
UNIT NO 202, TAX CENTER PREMISES COO-OP-SOC,
SAKI VIHAR ROAD, ANDHERI
Mumbai-72
CIN: U74999MH2015PTC267824

DELIVERY NOTE

Party: **Sachika Trading Pvt Ltd**
E-203, Kailash Industrial Complex
Veer Savarkar Marg, Park Site
Vikhroli West
Mumbai-400079

Despatch Document No.

Through: Transport, To: BHD

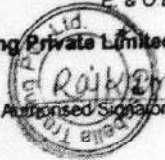
SI No	Description of Goods	Quantity
1	FLANNEL Y/D	9,742.10 Mtrs
2	COTTON Y/D CHECKS (M)	12,770.50 Mtrs

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Total 22,512.60 Mtrs
E & OE

Recd. in Good Condition

for Casabella Trading Private Limited


Rajeshwar
Authorized Signatory

J

12

(Original)

Dated 25-Apr-2017

Delivery Note No. CTPL /2017-18/74

Casabella Trading Private Limited
2ND FLOOR H WING,
UNIT NO 202, TAX CENTER PREMISES COO-OP-SOC,
SAKI VIHAR ROAD, ANDHERI
Mumbai-72
CIN: U74999MH2015PTC267624

DELIVERY NOTE

Party : Sachika Trading Pvt Ltd
E-203, Kailash Industrial Complex
Veer Savarkar Marg, Park Site
Vikhroli West
Mumbai-400079

Despatch Document No.		Quantity
Sl No.	Description of Goods	
1	MILL MADE Y/D	10,846.70 Mtrs
2	COTTON PRINTED	16,341.70 Mtrs
Total		27,188.40 Mtrs



Recd. in Good Condition

Nasir

for Casabella Trading Private Limited



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13

Delivery Note No. CTPL /2017-18/77

(Original)

Dated 28-Apr-2017

Casabella Trading Private Limited
2ND FLOOR H WING,
UNIT NO 202, TAX CENTER PREMISES COO-OP-SOC,
SAKI VIHAR ROAD, ANDHERI
Mumbai-72
CIN: U74999MH2015PTC267824

DELIVERY NOTE

Party : Sachika Trading Pvt Ltd
E-203, Kailash Industrial Complex
Veer Savarkar Marg, Park Site
Vikhroli West
Mumbai-400079

Despatch Document No.

Through : Transport, To : BHD

Sl No	Description of Goods	Quantity
1	MILL MADE Y/D	10,221.15 Mtrs
2	COTTON PRINTED	15,846.70 Mtrs



No. 01

Total 26,067.85 Mtrs
E. & O.E

Recd. in Good Condition

for Casabella Trading Private Limited



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14

Delivery Note No. CTPL /2017-18/84

(Original)

Dated 5-May-2017

Casabella Trading Private Limited
2ND FLOOR H WING,
UNIT NO 202, TAX CENTER PREMISES COO-OP-SOC,
SAKI VIHAR ROAD, ANDHERI
Mumbai-72
CIN: U74999MH2015PTC267824

DELIVERY NOTE

Party : **Sachika Trading Pvt Ltd**
E-203, Kailash Industrial Complex
Veer Savarkar Marg, Park Site
Vikhroli West
Mumbai-400079

Despatch Document No.		
Through : Transport, To : BHD		
SI No.	Description of Goods	Quantity
1	MILL MADE Y/D	10,221.15 Mtrs
2	EXPORTS Y/D (L)	10,185.10 Mtrs
Total		20,406.25 Mtrs

E. & O.E

Recd. in Good Condition

Nagar



for Casabella Trading Private Limited



Rajkumar

Authorised Signatory

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15

Delivery Note No. CTPL /2017-18/87

(Original)

Dated 9-May-2017

Casabella Trading Private Limited
2ND FLOOR H WING,
UNIT NO 202, TAX CENTER PREMISES COO-OP-SOC,
SAKI VIHAR ROAD, ANDHERI
Mumbai-72
CIN: U74999MH2015PTC267824

DELIVERY NOTE

Party : **Sachika Trading Pvt Ltd**
E-203, Kailash Industrial Complex
Veer Savarkar Marg, Park Site
Vikhroli West
Mumbai-400079

Despatch Document No.		
Through : Transport, To : BHD		Quantity
SI No.	Description of Goods	
1	MILL MADE Y/D	14,335.30 Mtrs
2	EXPORTS Y/D (M)	4,693.30 Mtrs
3	EXPORTS Y/D (L)	9,346.50 Mtrs
Total		28,375.10 Mtrs

E. & O.E

Recd. in Good Condition

Nasir



for Casabella Trading Private Limited



Rajkumar
Authorised Signatory

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16

Delivery Note No. CTPL /2017-18/91

(Original)

Dated 15-May-2017

Casabella Trading Private Limited
2ND FLOOR H WING,
UNIT NO 202, TAX CENTER PREMISES COO-OP-SOC,
SAKI VIHAR ROAD, ANDHERI
Mumbai-72
CIN: U74999MH2015PTC267824

DELIVERY NOTE

Party : **Sachika Trading Pvt Ltd**
E-203, Kailash Industrial Complex
Veer Savarkar Marg, Park Site
Vikhroli West
Mumbai-400079

Despatch Document No.		Quantity
SI No.	Description of Goods	
Through : Transport, To : BHD		
1	CAMBRICS PRINTED (M)	10,879.90 Mtrs
2	EXPORTS Y/D (L)	10,254.00 Mtrs
Total		21,133.90 Mtrs

E. & O.E

Recd. in Good Condition

Nasir



for Casabella Trading Private Limited



Rajkumar
Authorised Signatory

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17

Delivery Note No. CTPL /2017-18/97

(Original)

Dated 20-May-2017

Casabella Trading Private Limited
2ND FLOOR H WING,
UNIT NO 202, TAX CENTER PREMISES COO-OP-SOC,
SAKI VIHAR ROAD, ANDHERI
Mumbai-72
CIN: U74999MH2015PTC267824

DELIVERY NOTE

Party : **Sachika Trading Pvt Ltd**
E-203, Kallash Industrial Complex
Veer Savarkar Marg, Park Site
Vikhroll West
Mumbai-400079

Despatch Document No.		
Through : Transport, To : BHD		
Sl No.	Description of Goods	Quantity
1	EXPORTS Y/D (M)	19,748.00 Mtrs
		Total 19,748.00 Mtrs
		E. & O.E

Recd. in Good Condition

Alaxi



for **Casabella Trading Private Limited**



Rajkumar

Authorised Signatory

J

18

Delivery Note No. CTPL /2017-18/98

(Original)

Dated 22-May-2017

Casabella Trading Private Limited
2ND FLOOR H WING,
UNIT NO 202, TAX CENTER PREMISES COO-OP-SOC,
SAKI VIHAR ROAD, ANDHERI
Mumbai-72
CIN: U74999MH2015PTC267824

DELIVERY NOTE

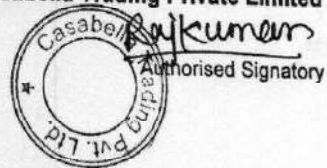
Party : **Sachika Trading Pvt Ltd**
E-203, Kailash Industrial Complex
Veer Savarkar Marg, Park Site
Vikhroli West
Mumbai-400079

Despatch Document No.		
Through : Transport. To : BHD		
Sl No.	Description of Goods	Quantity
1	MIX SHIRTING (L)	27,954.40 Mtrs
2	COTTON PRINTED	5,478.00 Mtrs
Total		33,432.40 Mtrs
E. & O.E		

Recd. in Good Condition



for Casabella Trading Private Limited



Authorised Signatory

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19

Delivery Note No. CTPL /2017-18/102

(Original)

Dated 26-May-2017

Casabella Trading Private Limited
2ND FLOOR H WING,
UNIT NO 202, TAX CENTER PREMISES COO-OP-SOC,
SAKI VIHAR ROAD, ANDHERI
Mumbai-72
CIN: U74999MH2015PTC267824

DELIVERY NOTE

Party : Sachika Trading Pvt Ltd
E-203, Kailash Industrial Complex
Veer Savarkar Marg, Park Site
Vikhroli West
Mumbai-400079

Despatch Document No.		
Through : Transport, To : BHD		
Sl No.	Description of Goods	Quantity
1	CAMBRICS PRINTED (S)	17,468.33 Mtrs
2	COTTON PRINTED	10,148.10 Mtrs
Total		27,616.43 Mtrs

E. & O.E

Recd. in Good Condition

Nazir



for Casabella Trading Private Limited



Kumar
Authorised Signatory

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20

Delivery Note No. CTPL /2017-18/107

(Original)

Dated 29-May-2017

Casabella Trading Private Limited
2ND FLOOR H WING,
UNIT NO 202, TAX CENTER PREMISES COO-OP-SOC,
SAKI VIHAR ROAD, ANDHERI
Mumbai-72
CIN: U74999MH2016PTC267824

DELIVERY NOTE

Party : Sachika Trading Pvt Ltd
E-203, Kailash Industrial Complex
Veer Savarkar Marg, Park Site
Vikhroli West
Mumbai-400079

Despatch Document No.		
Through : Transport, To : BHD		
SI No.	Description of Goods	Quantity
1	FLANNEL Y/D	33,929.40 Mtrs
		Total 33,929.40 Mtrs

E. & O.E

Recd. in Good Condition

Nasir



for Casabella Trading Private Limited

Rajkumar
Authorised Signatory

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Annexure - A

2

Casabella Trading Private Limited			
Ledger Confirmation			
Sachika Trading Pvt Ltd PAN : AASCS6648D		Address :	E-203, Kailash Industrial Complex Veer Savarkar Marg, ark Site, Vikhroli (W) Mumbai - 400 079
1-Apr-2017 to 31-Mar-2018			
Date	Particulars	Debit	Credit
01-04-2017	Opening Balance	54,94,487	
03-04-2017	Sales Account	31,74,761	
06-04-2017	Sales Account	26,48,255	
07-04-2017	Sales Account	22,08,038	
08-04-2017	Sales Account	31,53,399	
10-04-2017	Sales Account	29,82,950	
10-04-2017	Sales Account	28,28,559	
12-04-2017	Sales Account	33,22,450	
15-04-2017	Sales Account	24,41,130	
16-04-2017	Sales Account	9,20,571	
17-04-2017	Sales Account	10,23,486	
17-04-2017	Sales Account	30,60,761	
17-04-2017	Sales Account	18,30,211	
18-04-2017	Sales Account	28,78,901	
20-04-2017	Sales Account	28,19,012	
20-04-2017	Sales Account	36,21,097	
21-04-2017	Sales Account	34,66,619	
22-04-2017	Sales Account	34,84,720	
23-04-2017	Sales Account	6,28,385	
23-04-2017	Sales Account	25,82,914	
24-04-2017	Sales Account	22,50,227	
25-04-2017	Sales Account	38,90,804	
28-04-2017	Sales Account	37,31,339	
05-05-2017	Sales Account	28,58,916	
09-05-2017	Sales Account	37,40,687	
15-05-2017	Sales Account	29,60,859	
20-05-2017	Sales Account	17,79,295	
22-05-2017	Sales Account	34,53,321	
26-05-2017	Sales Account	30,46,386	
29-05-2017	Sales Account	27,17,745	
31-03-2018	Outstanding Balance		8,50,00,285
Total		8,50,00,285	8,50,00,285

Verified By
Authorised Signatory



Casabella Trading Private Limited

Confirmed By
Authorised Signatory



Sachika Trading Pvt Ltd

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Annexure - 7 55

Invoice No	Outstanding Amount	Invoice Date	Due Date	Interest Calculation	Delay in pay (Days)	Rate of Interest	Total Interest
CTPL/2017-18/63	1,596,234.00	4/20/2017	30-Apr-17	9-Jun-21		18%	
CTPL/2017-18/64	3,621,097.00	4/20/2017	30-Apr-17	9-Jun-21	1501	18%	1,181,563.02
CTPL/2017-18/67	3,466,619.00	4/21/2017	1-May-17	9-Jun-21	1501	18%	2,680,405.45
CTPL/2017-18/69	3,484,720.00	4/22/2017	2-May-17	9-Jun-21	1500	18%	2,564,348.30
CTPL/2017-18/70	628,385.00	4/23/2017	3-May-17	9-Jun-21	1499	18%	2,576,019.59
CTPL/2017-18/71	2,582,914.00	4/23/2017	3-May-17	9-Jun-21	1498	18%	464,212.96
CTPL/2017-18/72	2,250,227.00	4/24/2017	4-May-17	9-Jun-21	1498	18%	1,908,101.18
CTPL/2017-18/74	3,890,804.00	4/25/2017	5-May-17	9-Jun-21	1497	18%	1,661,222.38
CTPL/2017-18/77	3,731,339.00	4/28/2017	8-May-17	9-Jun-21	1496	18%	2,870,453.98
CTPL/2017-18/84	2,858,916.00	5/5/2017	15-May-17	9-Jun-21	1493	18%	2,747,287.79
CTPL/2017-18/87	3,740,687.00	5/9/2017	19-May-17	9-Jun-21	1486	18%	2,095,076.31
CTPL/2017-18/91	2,960,859.00	5/15/2017	25-May-17	9-Jun-21	1482	18%	2,733,878.53
CTPL/2017-18/97	1,779,295.00	5/20/2017	30-May-17	9-Jun-21	1476	18%	2,155,180.87
CTPL/2017-18/98	3,453,321.00	5/22/2017	1-Jun-17	9-Jun-21	1471	18%	1,290,744.47
CTPL/2017-18/102	3,046,386.00	5/26/2017	5-Jun-17	9-Jun-21	1469	18%	2,501,718.19
CTPL/2017-18/107	2,717,745.00	5/29/2017	8-Jun-17	9-Jun-21	1465	18%	2,200,909.56
Total	45,809,548.00				1462	18%	33,590,579.48

3

Casabella Trading Private Limited

Ledger Confirmation

Sachika Trading Pvt Ltd
PAN : AASCS6648D

Address :

E-203, Kailash Industrial
Complex Veer Savarkar
Marg, ark Site, Vikhroli
(W) Mumbai - 400 079

1-Apr-2018 to 31-Mar-2019

Date	Particulars	Debit	Credit
01-04-2018	Opening Balance	8,50,00,285	
13-07-2018	Bank Account		10,000
31-03-2019	Bank Account		25,95,669
31-03-2019	Bank Account		24,77,995
31-03-2019	Bank Account		27,80,541
31-03-2019	Bank Account		50,25,142
31-03-2019	Bank Account		38,54,214
31-03-2019	Bank Account		21,72,303
31-03-2019	Outstanding Balnce		6,60,84,421
	Total	8,50,00,285	8,50,00,285

Verified By
Authorised Signatory



Casabella Trading Private Limited

Confirmed By
Authorised Signatory



Sachika Trading Pvt Ltd

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4

Casabella Trading Private Limited			
Ledger Confirmation			
Sachika Trading Pvt Ltd PAN : AASCS6648D		Address : E-203, Kailash Industrial Complex Veer Savarkar Marg, ark Site, Vikhroli (W) Mumbai - 400 079	
1-Apr-2019 to 31-Mar-2020			
Date	Particulars	Debit	Credit
01-04-2019	Opening Balance	6,60,84,421	
01-04-2019	Bank Account	21,72,303	
24-03-2020	Credit Note		2,24,47,176
31-03-2020	Outstanding Balance		4,58,09,548
Total		6,82,56,724	6,82,56,724

Verified By
Authorised Signatory



Casabella Trading Private Limited

Confirmed By
Authorised Signatory



Sachika Trading Pvt Ltd

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Casabella Trading Private Limited

Add: UNIT NO. 202, 'H' WING, TAX CENTER PREMISES, SAKI VIHAR ROAD, ANDHERI (WEST), MUMBAI - 400072

CIN NO: U74999MH2015PTC267824

EMAIL ID: casabellatrading@gmail.com, Tel. No: 8097008761

CERTIFIED COPY OF THE RESOLUTION PASSED IN THE MEETING OF THE BOARD OF DIRECTORS OF CASABELLA TRADING PRIVATE LIMITED HELD ON THURSDAY 27th MAY, 2021 AT ITS REGISTERED OFFICE AT OFFICE NO-202, 2nd Floor, H WING, "TAX CENTER" PREMISES CO-OP SOC. LTD, SAKI VIHAR ROAD, ANDHERI (W), MUMBAI-400072, MAHARASHTRA AT 11.30 AM

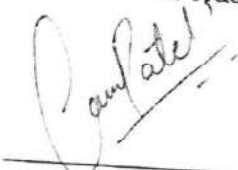
RESOLVED THAT in view of inability of Sachika Trading Private Limited to pay the dues, the company be and is hereby authorized to send Demand Notice in FORM 3 and on further default, to initiate a Corporate Insolvency Resolution Process under section 9 of Insolvency and Bankruptcy Code, 2016 against Sachika Trading Private Limited, at Mumbai Bench of National Company Law Tribunal.

RESOLVED FURTHER THAT Ms. Meena Rajkumar Agrawal is hereby individually authorized to sign, execute and certify the documents on behalf of the Company.

RESOLVED FURTHER THAT Ms. Meena Rajkumar Agrawal be and is hereby authorized to appoint one or more Advocate for Sending Demand Notice in Form 3 and for filing a petition under section 9 of Insolvency and Bankruptcy Code, 2016 to initiate Corporate Insolvency Resolution process against Sachika Trading Private Limited and authorizing him to do any other things as may be required by the law.

Certified to be true copy.

For Casabella Trading Private Limited



Mr. Javidali Jaffer Patel
(Director)
DIN : 08432792

Dated :- 27.05.2021
Place: - Mumbai

